

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No. 601/Psy

Dated: 24-05-2022

In terms of the transfer policy issued vide Order No. 405/2021/RG/Psy dated 14.06.2021 and upon the acceptance of transfer representations, the following transfers and postings of the Executive Assistants / P.A.-cum-Senior Scale Stenographers, Junior Scale Stenographers and Steno Typists in Kashmir Division are hereby made in the interest of administration:

Executive Assistants / P.A. cum-Senior Scale Stenographers.

1. Sh. Arshid Hussain Wani, Executive Assistant, in the Court of Pr. District & Sessions Judge, Baramulla is transferred as such to District Ganderbal, to be adjusted against the vacancy available in the district.
2. Sh. Basharat saleem Khan, Executive Assistant, in the Court of Pr. District & Sessions Judge, Ganderbal is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
3. Sh. Ghulam Jeelani Sheikh, Executive Assistant, in the Court of Pr. District & Sessions Judge, Shopian is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
4. Sh. Ghulam Rasool Mir, Executive Assistant, in the Court of Pr. District & Sessions Judge, Kulgam, on acceptance of his representation is transferred as such to District Anantnag, to be adjusted against the vacancy available in the district.
5. Sh. Iftikhar Ahmad Shah, Executive Assistant, in the Court of Pr. District & Sessions Judge, Kupwara is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
6. Sh. Khursheed Ahmad Zargar, Executive Assistant, in the Court of Pr. District & Sessions Judge, Anantnag is transferred as such to District Shopian, to be adjusted against the vacancy available in the district.
7. Sh. Mushtaq ahmad Zargar, Executive Assistant, in the Court of Pr. District & Sessions Judge, Bandipora is allowed to continue on the present station in view of his superannuation in sight.
8. Sh. Ashiq Hussain Shah, Executive Assistant, in the Court of Pr. District & Sessions Judge, Kargil, on acceptance of his representation is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
9. Sh. Abdul Salam Kumar, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge, Anantnag is transferred as such to District Shopian, to be adjusted against the vacancy available in the district.
10. Sh. Hakeem Showkat Ali, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Ganderbal is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.

11. Sh. Javed Ahmad Mir, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Anantnag is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
12. Sh. Khursheed Ahmad Mir, Senior Scale Stenographer, in the Court of 2nd Addl. District & Sessions Judge, Srinagar is transferred as such to District Ganderbal, to be adjusted against the vacancy available in the district.
13. Ms. Mahajabeen Akhter, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Shopian is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
14. Ms. Maroofa Hamid, Senior Scale Stenographer, in the Court of 1st Addl. District & Sessions Judge, Srinagar is transferred as such to District Pulwama, to be adjusted against the vacancy available in the district.
15. Sh. Mehraj-ud-din Malik, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge (TADA/POTA), Srinagar is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
16. Sh. Mohammad Syed Shah, Senior Scale Stenographer, in the Court of 1st Addl. District & Sessions Judge, Baramulla is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
17. Sh. Munib Gull-I, Senior Scale Stenographer, in the Court of Special Judge Anti-Corruption (CBI Cases) Srinagar is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
18. Sh. Mushtaq Ahmad Khan, Senior Scale Stenographer, in the J&K One Man Forest Authority is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
19. Sh. Naseer Ahmad Ganie, Senior Scale Stenographer, in the office of Presiding Officer (MACT) Srinagar is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
20. Ms. Nusrat Rafee, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge, Baramulla, on acceptance of her representation is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
21. Ms. Rifat Rashid Naqash, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge, Sopore, on acceptance of her representation is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
22. Sh. Sajad Hussain Sofi, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Bandipora is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
23. Ms. Samiya Kousar, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Baramulla is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
24. Sh. Shabir Ahmad Shigan, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge, Handwara is transferred as such to District Bandipora, to be adjusted against the vacancy available in the district.



25. Sh. Syed Shabir Hussain Rizvi, Senior Scale Stenographer, in the Court of 3rd Addl. District & Sessions Judge, Srinagar is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
26. Sh. Tariq Ahmad Raja, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge, Srinagar is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
27. Sh. Zahoor Ahmad Gojri, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Pulwama is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
28. Ms. Zakir Romysa, Senior Scale Stenographer, in the Court of Addl. Judge (Anti-Corruption), Srinagar is transferred as such to District Ganderbal, to be adjusted against the vacancy available in the district.
29. Ms. Zamrooda Taban, Senior Scale Stenographer, in the Court of Addl. District & Sessions Judge, Pulwama is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
30. Sh. Abdul Rouf Naik, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Leh is transferred as such to District Kulgam, to be adjusted against the vacancy available in the district.
31. Sh. Ashaq Hussain Bhat, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Kargil, on acceptance of his representation is transferred as such to District Budgam, to be adjusted against the vacancy available in the district.
32. Sh. Danish Manzoor, Executive Assistant, in the Court of Pr. District & Sessions Judge, Leh, on acceptance of his representation is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
33. Sh. Abid Rashid, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Kupwara is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
34. Sh. Mohammad Hanief Wani, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Srinagar is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
35. Ms. Samoon Rasool Bhat, Senior Scale Stenographer, in the Court of Addl. District Judge (Bank Cases), Srinagar is transferred as such to District Pulwama, to be adjusted against the vacancy available in the district.
36. Ms. Shube Dar, Senior Scale Stenographer, in the Family Court, Srinagar, on acceptance of her representation is retained at the Srinagar Headquarter to serve another tenure.

Junior Scale Stenographers.

1. Ms. Aamina Gh. Nabi Sofi, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Ganderbal is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.



2. Ms. Insha Maqbool Bhat, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, Budgam is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
3. Sh. Mubashir Ahmad Malik, Junior Scale Stenographer, in the Court of Spl. Magistrate (Passenger Tax), Srinagar is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
4. Sh. Muzaffar Shafi Mir, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Bandipora is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
5. Sh. Nadeem Bashir, Junior Scale Stenographer, in the Court of Addl. District & Session Judge (Fast Track), Budgam is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
6. Ms. Rafat Nabi Dar, Junior Scale Stenographer, in the Court of Forest Magistrate, Srinagar is transferred as such to District Ganderbal, to be adjusted against the vacancy available in the district.
7. Sh. Sajad Hussain Khan, Junior Scale Stenographer, in the Court of Sub- Judge, Pattan is transferred as such to District Budgam, to be adjusted against the vacancy available in the district.
8. Sh. Sajad Ahmad Tantray, Junior Scale Stenographer, in the Court of Spl. Municipal Magistrate, Srinagar is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
9. Sh. Shabir Ahmad Wani, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, Baramulla is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
10. Sh. Shakeel Ahmad Dar, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Handwara is transferred as such to District Budgam, to be adjusted against the vacancy available in the district.
11. Sh. Showkat Ahmad Malik, Junior Scale Stenographer, in the Court of Sub Judge, Baramulla is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.
12. Sh. Showket Ahmad, Junior Scale Stenographer, in the Court of Judge small Causes, Srinagar is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
13. Syed Irfan Ali Rizvi, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, Srinagar is transferred as such to District Anantnag, to be adjusted against the vacancy available in the district.
14. Sh. Tajamul Islam Mir, Junior Scale Stenographer, in the Court of Sub Judge, Uri is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
15. Sh. Tanveer Hussain Malik, Junior Scale Stenographer, in the Court of Special Mobile Magistrate (Traffic), Srinagar is transferred as such to District Baramulla, to be adjusted against the vacancy available in the district.
16. Sh. Tawheed Rasool Najar, Junior Scale Stenographer, in the Court of City Judge, Srinagar is transferred as such to District Kupwara, to be adjusted against the vacancy available in the district.



17. Sh. Vilayat Hussain, Junior Scale Stenographer, in the Court of Addl. District & Sessions Judge (Fast Track) Kupwara is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
18. Sh. Tanveer Ahmad Dar, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, Leh is transferred as such to District Anantnag, to be adjusted against the vacancy available in the district.
19. Sh. Waseem Shafi Langoo, Junior Scale Stenographer, in the Court of Special Mobile Magistrate, Kargil, is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
20. Sh. Javid Ahmd Dar, Junior Scale Stenographer, in the Court of Sub-Judge, Vailoo is transferred as such to District Kulgam, to be adjusted against the vacancy available in the district.
21. Sh. Tareq Ahmad Bhat, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Anantnag is transferred as such to District Srinagar, to be adjusted against the vacancy available in the district.
22. Sh. Jigmat Wangmo, Junior Scale Stenographer, in the Court of Chief Judicial Magistrate, Leh is allowed to continue at the present station in view of shortage of staff in UT of Ladakh.

Steno-Typists.

1. Sh. Obaid Bashir Sofi, Steno-Typist, in the Court of Sub-Registrar, Srinagar is transferred, as such to District Budgam, to be adjusted against the vacancy available vacancy in the district.

Note: -

1. *All the concerned Pr. District & Sessions Judges are directed to make further postings/adjustments of all transferees within their District within a period of four days as per the availability of vacancies under intimation to this Secretariat.*
2. *In case of shifting of any transferee from one station to another in a district, if vacancy is not available, pr. District & Sessions Judge concerned may transfer a person with longest stay to another station in the district to create a vacancy.*
3. *All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.*

(By Order of Hon'ble the Chief Justice).


(Rajeev Gupta)

**Principal Secretary to
Hon'ble the Chief Justice**

No.: 41-67/Psy-602

Dated: - 24-05-2022

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court of J&K and Ladakh, Srinagar.
.... for information.
5. Pr. District & Sessions Judge Srinagar/ Anantnag/ Budgam / Pulwama/ Baramulla/ Ganderbal/ Shopian/ Kupwara/ Kulgam/ Bandipora / Leh/ Kargil.
6. Addl. Distt. & Sessions Judge Srinagar / Anantnag / Baramulla / Sopore/ Handwara
7. 1st, 2nd & 3rd Addl. District & Sessions Judge, Srinagar/ Baramulla.

8. Addl. Distt. & Sessions Judge (TADA/POTA) Srinagar.
9. Spl. Judge Anti-Corruption (CBI Cases) Srinagar.
10. Addl / Spl. Judge (Anti-Corruption) Srinagar
12. Presiding Officer, MACT, Srinagar
13. Addl. District Judge (Bank Cases), Srinagar
14. J&K One Man Forest Authority, Srinagar
15. Addl. District & Sessions Judge (Fast Track Court) Kupwara/ Budgam
16. CJM / Sub Judge, Jammu / Ganderbal / Bandipora/ Pattan/ Handwara/ Baramulla/ Uri/ Vailoo/ Anantnag/ Leh.
17. City Judge, Srinagar.
18. Spl. / Addl. Mobile Magistrate, Budgam/ Baramulla/ Srinagar/ Leh/ Kargil
19. Spl. Mobile Magistrate, (Traffic) Srinagar
20. Forest Magistrate, Srinagar.
21. Municipal Magistrate, Srinagar.
20. Passenger Tax Magistrate, Srinagar.
21. Judge Small Causes, Srinagar
22. Sub-Registrar, Srinagar
.... for information.
23. CPC, eCourt, High Court of J&K Srinagar for uploading the same in the High Court website.
24. Director, Finance, High Court of J&K and Ladakh, Srinagar.
25. Chief Librarian, High Court of J&K, Jammu/Srinagar.
.... for information.
26. Order Book.


Principal Secretary to
Hon'ble the Chief Justice